

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 09.12.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1026 of 2021	Alchemist Asset Reconstruction Company Ltd. Vs. Chandra Prakash & Ors.	Milan Singh Negi	Parag Maini Raghav Chadha Kamal Shankar-R2 Pooja Mahajan-R1 Abhishek Anand-R6
2.	Comp. App. (AT) (Ins) No. 1027 of 2021	Small Industries Development Bank of India (SIDBI) Vs. Vijender Sharma	S.S. Ahluwalia	
3.	Comp. App. (AT) (Ins) No. 1038 of 2021	Tricounty Premier Hearing Services INC Vs. Satete Bank of India & Ors.	Nikhil	
4.	Comp. App. (AT) (Ins) No. 1039 of 2021	Jeju Metals Pvt. Ltd. Vs. Sumit Binani Liquidator of Gujrat NRE Coke Ltd. (in Liquidation) & Anr.	Soumya Dutta	

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By order of Hon'ble Chairperson
-sd/-
Registrar